

COMMONWEALTH SECRETARIAT

699. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Ministers of the Commonwealth countries favoured at the Conference held recently in London the creation of a Commonwealth Secretariat;

(b) if so, what would be the functions of the Secretariat;

(c) how the Secretariat would be constituted; and

(d) what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):

(a) Yes, Sir.

(b) An extract of the relevant paragraph of the final communique of the Commonwealth Prime Ministers' Conference, 1964 is placed on the Table of the House.

(c) Details regarding the creation of the Secretariat will be worked out at a working group of officials of Commonwealth countries which is expected to meet in London next month.

(d) India subscribed to the paragraph in the final communique of the Commonwealth Prime Ministers' Conference relating to the setting up of a Secretariat; and will participate in the Preparatory Meeting.

STATEMENT

Extract from the final communique of the Commonwealth Prime Ministers' Conference, 1964

"Finally, they were anxious that some permanent expression should be given to the desire, which had been evident through their deliberations, for closer and more informed understanding between their Governments on the many issues which engage their attention and for some continuing machinery for this purpose. They therefore instructed officials to consider the best basis

for establishing a Commonwealth Secretariat, which would be available *inter alia* to disseminate factual information to all member-countries on matters of common concern; to assist existing agencies, both official and unofficial, in the promotion of Commonwealth links in all fields; and to help to co-ordinate, in cooperation with the host country, the preparations for future meetings of Commonwealth heads of government and, where appropriate, for meetings of other Commonwealth Ministers. This secretariat, being recruited from member-countries and financed by their contributions, would be at the service of all Commonwealth Governments and would be a visible symbol of the spirit of cooperation which animates the Commonwealth."

USE OF AMERICAN BOMBS BY PAKISTANI ARMY

700. SHRI N. SRI RAMA REDDY: Will the Minister of DEFENCE be pleased to state whether it is a fact that Pakistan's army is using 81 mm American bombs against Indian patrols across the ceasefire line in Kashmir?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU): Government have reason to believe that Pakistan-occupied Kashmir and Pakistan troops are equipped with 81 mm mortars and that they used them in the Naushahra sector on 24th July 1964. There is however no evidence to the effect that the mortars used were of American origin.

TRANSMITTER AT CHANDIGARH

701. SHRI I. K. GUJRAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a transmitter at Chandigarh; and

(b) if so, when it is likely to start functioning?

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRIMATI
INDIRA GANDHI) (a) Yes, Sir

(b) By December, 1964

TRANSFER OF 'BORIABARI' VILLAGE TO
INDIA

702 SHRI I K GUJRAL Will the
Minister of EXTERNAL AFFAIRS be
pleased to state

(a) whether it is a fact that Pakis-
tan has agreed to hand over 'Boria-
bari' village to India, and

(b) if not, what steps are proposed
to be taken by Government in this
regard?

THE MINISTER OF EXTERNAL
AFFAIRS (SARDAR SWARAN SINGH)

(a) The village of Boriabari came to
India as the result of the demarcation
of the Goalpara-Rangpur secto of
the Assam-East Pakistan border. The
village has not, however, been handed
over to India despite representations
to the Pakistan Government.

(b) The Indian High Commission at
Karachi have handed over an Aide
Memoire to the Government o Pak-
istan to transfer this village to India.
There has been no response from the
Government of Pakistan so far. Gov-
ernment of India will continue to
press the Pakistan Government to ob-
serve the Ground Rules and hand
over Boriabari village to India, in
accordance with these Rules.

UNEMPLOYED INDIANS IN U K

703 SHRI I K GUJRAL Will the
Minister of EXTERNAL AFFAIRS be
pleased to state

(a) whether Government have any
information regarding the number of
Indians in the United Kingdom who
have not been able to secure any
employment there and if so what is
their number; and

(b) whether Government propose
to take any further steps for regulat-
ing the emigration of Indians to the
United Kingdom?

THE MINISTER OF EXTERNAL
AFFAIRS (SARDAR SWARAN SINGH).

(a) No information is available re-
garding the number of Indians in the
United Kingdom who are unemploy-
ed as the U K Government authorities
do not maintain nationality-wise sta-
tistics. However, according to the
general figures published by U K.
Government it is not likely that any
large number of Indians would have
remained unemployed.

(b) No, Sir

SOVIET PARTICIPATION IN AFRO-ASIAN
CONFERENCE

704 SHRI I K GUJRAL Will the
Minister of EXTERNAL AFFAIRS be
pleased to state

(a) whether it is a fact that the
Government of the Soviet Union has
requested the Government of India
not to press for its inclusion in the
Afro-Asian Conference proposed to be
held next year, and

(b) if so, whether it would affect
Government's general attitude
towards this Conference?

THE MINISTER OF EXTERNAL
AFFAIRS (SARDAR SWARAN SINGH)

(a) No, Sir. The Government of
the Soviet Union have stated that
they would participate in the next
Afro-Asian Conference if invited. It
is hoped that they will have the sup-
port of Afro-Asian countries for their
participation.

(b) The question does not arise.

JET TRAINER AIRCRAFT

705 SHRI N SRI RAMA REDDY.
Will the Minister of DEFENCE be
pleased to state

(a) whether it is a fact that the
engine development scheme for jet
trainer aircraft at the Hindustan Air-
craft Limited, Bangalore, has been
proposed to be abandoned

(b) what is the work so far done
on development of jet engines and